

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.4369 of 2003

Maitree Sansad, Sutahat, Cuttack ***Petitioner***

Mr. A. Mohanty, Advocate

-versus-

State of Odisha and others ***Opposite Parties***

Mr. Debakanta Mohanty, A.G.A. for the State

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
17.04.2023**

Order No.

109. 1. Mr. Debakanta Mohanty, learned Additional Government Advocate for the State seeks some more time to file an affidavit pursuant to the order dated 7th February, 2023.
2. The affidavit will positively be filed before the next date. List on 3rd July, 2023.

(Dr. S. Muralidhar)
Chief Justice

(G. Satapathy)
Judge